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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/63/2016
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others
UNDER SECTION :

S.No.	Name (in Capital)	Represented by	Signature
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1.) ROITAN DATASEKARAN
FOR
S.R. RAGABOPAL

counsel for
Applicants
1 - 5



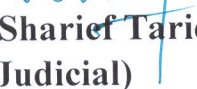
2) S. Manos Kumar
for Vidhya Shankar

counsel for
respondents



ORDER

Counsels for both the parties are present. Counsel for respondents prays time because the senior counsel is not present for submitting arguments. Time extended at request. Put up on 29.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)